as staff costs have also to be kept stable. But in respect of matters within the control of the Railways, every effort is being made to effect economy in expenditure and improve the revenues.

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## INDUSTRIAL POLICY

- 664. SHRI THILLAI VILLALAN: Will the Minister of INDUSTRIAL D EVELOPMENT AND INTERNAL TRADE be pleased to state:
- (a) whether there is any proposal under Governments consideration to change the industrial policy during the Fourth Five Year Plan period; and
  - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b) There is no change in the policy as laid down in the Industrial Policy Resolution. However, the revised industrial licensing policy, along with modifications in the policies relating to assistance from public financial institutions and expanded role envisaged for the public sector were announced in February, 1970, as a further step towards the implementation of the policy.

# . SERVICE CARDS FOR CASUAL LABOUR IN RAILWAYS

- 665. SHRI M. V. BHADRAM : Wi<sup>1</sup> the Minister of RAILWAYS be pleased to stale .
- (a) whether it is a fact that the railway managements do not. issue Service Card for casual labour as provided for in Rule 2513 of the Railway Establishment Manu-al;
- (b) if so, what are the reasons therefor;
- (c) whether any action is being taken to implement the said Rule?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

# STRIKE BY THE EMPLOYEES OF THE DANAPUR DIVISION OF EASTERN RAILWAY

666. SHRI BALACHANDRA MENON-SHRI BHOLA PRASAD :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the employees of Danapur Division of Eastern Railway were recently on strike; and
- (b) if so, the reasons for the strike and how the dispute was settled?
- THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) A section of the employees of the Carriage and Wagon Department of Danapur Division was on strike from 29th August to igth September, 1970.
- (b) The strike followed the suspension of an employee of this Division. Notices were issued to the staff warning them of the adverse consequences of the strike. The staff resumed their duties on their own.

## भारतीय लड़कियों का विदेशों में भेजा जाना

- 667 श्री ज व मदी: प्रसाद यादव : क्या विधि तथा समाज करवाण मंत्री यह बताने की कृपा करेंगे कि :
- (क) भारतीय लड़िकयों को विवाह, विदेश भ्रमण, शिक्षा, रोजगार तथा धर्म सम्बन्धी प्रलोभन दे कर विदेश भेजने की चाल कवसे चली जा रही है तथा इस प्रकार कितनी लडकियां विदेशों को भेजी गई; और
- (ख) इस सम्बन्ध में सरकार द्वारा क्या कदम उठाये गये हैं ?
  - t [SENDING OF INDIAN GIRLS ABROAD
- 667. SHRI J. P. YADAV : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :
- (a) the time since when the racket of sending girls to foreign countries from India through various forms of en ticement, like—marriage, foreign tours, education, jobs, religion is going on and the number of girls sent to foreign countries in this manner; and
- (b) the steps taken by Government in this regard ?]

विधि मंत्रालय तथा समाज कल्याण विभाग में राज्य मंत्री (श्री जगन्नाथ राव): (क) तथा (ख) सूचना एकवित की जा रही है तथा प्राप्त होते ही उसे सभापटल पर रख दिया जाएगा।

t[THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI K. HANUMAN-THAI YA): (a) and (b) Information is being collected and will be laid on the Table of the House as soon as received.

Written Answers

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### AWARDING OF HANDLING CONTRACTS AT ALLAHABAD DIVISION OF NOR-THEILN RAILWAY

- 668. SHRI J. P YADAV: Will the Minister of RAILWAYS be pleased to state
- (a) whether any cases of malpractice indulged in by the officials on Allahabad Division of the Northern Railway in awarding handling contracts had come to the notice of Go-ernmem;
- (b) if so, the detiils of the action taken against the officials involved in the above cases; and
- (c) if no action; as so far been taken, the reasons therefor?

THE MINISTIR OF RAILWAYS (SHRI GULZARiLAL NANDA) : (a) to (c) A complaint alleging irregularities in awarding goods handling contracts at Juhi and Allahabad has been received. The matter is undei investigation.

## CHARGING OF FAI SE CLAIMS BY TICKET COLLECTORS AND TRAVELLING TICKET **EXAMINER; OF ALLAHABAD DIVISION**

- 669. SHRI J. P YADAV: Will the Minister of RAILWAYS be pleased to state:
- (a) whether enqi ry ordered by Government in regard to false charging of Travelling allowance c aims by the Ticket Collectors and Trav Iling Ticket Examiners of Allahabad Divis on in connivance with the Officers hadsin< e been completed; and
- (b) if so, the names of Ticket Collectors and Travelling Ticket Examiners who have been detected to ha' e charged false Travelling Allowance cliims during the year 1967, 1968 and 1369 and what action has been taken agai >.st them to stop further leakage of revenue
- (c) whether it is a fact that some of the staff have represented to the Director General (Vigilano ), Railway Board to give them protectic *n* in view of the Eleven
  - j-[ ] English wanslation.

Point Programme against the revengeful attitude taken by the Commercial Officers;

to Questions

(d) if so, what action has been taken in the matter?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) :(a) and (b) Enquiries are in progress. Action as necessary will be taken on completion of the enquiries.

- (c) Letters requesting protection have been received from two members of the staff Allahabad Division, apprehending victimisation.
- (d) The position is under watch. Appropriate action will be taken as and when required.

#### SALE OF ARTICLES OF DAILY USE AT HUGE PROFITS

- 670. SHRI K. L. N. PRASAD: Will the Minister of INDUSTRIAL DEVE-LOPMENT AND INTERNAL TRADE be INDUSTRIAL DEVEpleased to state:
- (a) whether it is a fact that some members of Parliament met him and brought 10 his notice that manufacturers make huge profits on articles of daily use, and handed over to him a list of 15 consumer articles;
- (b) whether Government have examined the problem of rise in price of these articles;
- (c) if so, what are the findings thereof; and
- (d) whether Government propose to declare these articles as essential commodities and fix their prices?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRA DE(SHRI M. R. KRISHNA): (a) A Member of Parliament met Minister of Industrial Development and Internal Trade and brought to his notice that manufacturers make huge profits on certain articles of daily use.

(b) to (d) The problem of rise in price of these and other articles and the question of declaring them as essential commodities, where they are not already declared are under constant review by the Government and action is taken as is considered necessary I in the public interest.